

No. : NGT(PB)/3/JUDICIAL/2014/165
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

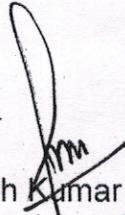
Dated : 20.01.2017

OFFICE ORDER

In consultation with Ministry of Environment, Forest and Climate Change, keeping in view of the compelling circumstances and doctrine of necessity, the Competent Authority National Green Tribunal in exercise of powers vested in it, is pleased to direct that a Single Hon'ble Judicial Member or Expert Member of every Zonal Benches, wherever and whenever the other Hon'ble Judicial Member or Expert Member is not available, would be empowered to pass appropriate orders in accordance with law but would not finally dispose of any case while sitting singly.

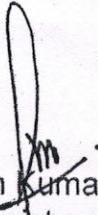
This order shall come into force with immediate effect and would be operative till new Hon'ble Judicial & Expert Members are appointed to the Tribunal and / or until further orders, whichever is earlier.

This issue with the approval of the competent authority.


(Mukesh Kumar Gupta)
Registrar General
National Green Tribunal
20 JAN 2017

Copy for information & compliance :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. PA to Dy. Registrar
5. All Registrars of NGT SZB, NGT CZB, NGT WZB & NGT EZB
6. All Section Incharge
7. Bar Association of NGT Principal Bench / All Zonal Benches
8. Website of NGT
9. Notice Board


(Mukesh Kumar Gupta)
Registrar General
National Green Tribunal
20 JAN 2017

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